

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 140 of 2020

IN THE MATTER OF:

Surjeet Singh

...Appellant

Versus

Usha Rani Jha & Ors.

...Respondents

Present:-

For Appellant: Mr. Abhay K. Das, Advocate.

For Respondent: Mr. Ankur S. Kulkarni, Mr. Sanwal Tibrewal, Ms. Aprajita Rao and Mr. Susheel Cyrac Joseph, Advocates for R- 1.

Mr. Akash Sharma and Mr. Akhilesh Kumar Srivastava, Advocates for R- 2, R-3 and R-4.

ORDER
(Virtual Mode)

22.12.2020 For filing of 'Reply/Response' of Respondent Nos. 2 to 4, the matter is adjourned to **22nd January, 2021** and the Office of the Registry shall receive the said 'Reply' of Respondent Nos. 2 to 4.

It is open to the Appellant to file Rejoinder, if any, one week before the next date of Hearing. It is made quite clear that the copies of the 'Replies' of the concerned Respondents shall be served to the Learned Counsel for the Appellant as well as the other Learned Counsels appearing for the Parties well in advance.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)